## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

CP No. 65/2019 in OA No. 3292/2016

This the 13<sup>th</sup> day of September, 2019

Hon'ble Mr. S.N. Terdal, Member (J) Hon'ble Mr. A.K. Bishnoi, Member (A)

> Smt. Rajwati (Aged about 55 years) W/o late Sh. Harish Chandra R/o Prem Bhawan, Chanki Basti Linepar, Moradabad-244001.

...Petitioner

(None)

## **VERSUS**

- 1. Sh. T.P. Singh
  General Manager
  Northern Railway
  Baroda House, New Delhi.
- 2. Sh. A.K. Singhal
  Divisional Railway Manager
  Northern Railway, Moradabad.
- 3. Ms. Sharmili Chawali
  Financial Advisor &
  Chief Account Officer
  Northern Railway,
  Baroda House, New Delhi. ... Respondents

(through Sh. V.S.R. Krishna, Sh. Shailendra Tiwary and Sh. A.K. Srivastava)

## **ORDER (Oral)**

## Hon'ble Mr. S.N. Terdal:

We have perused the compliance affidavit.

2. In view of the substantial compliance of the order dated 17.08.2018 passed by this Tribunal, the CP is closed. Notices are discharged. However, in case, the petitioner is still aggrieved, he may seek relief as per law.

(A.K. Bishnoi) Member (A)

(S.N.Terdal)

Member (J)

/ns/